

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 39

Cont. A 8/2024, CA 143/2024
IN
CP/123(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **AMIR AHMEDALLY NENSEY V/s ROYAL PALMS
CONSTRUCTIONS PRIVATE LIMITED**

Sec. 241(1) Sec. 242(4) of Companies Act, 2013 Rule 11 of NCLT

ORDER

1. Adv. Shyam Kapadia for the Applicant is present.
2. Ld. Counsel for the Petitioner submits that the arguing counsel is not available, he seeks some time.
3. List this matter on **18.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)